

Bench No. I

Mention

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 317/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th July, 2017, 10.30 A.M

Name of the Company		Sunil Beriwal -Vs- Satyalaxmi Tradelink Pvt Ltd.		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

O R D E R

None responded.

List the matter on 10/07/2017.


(Vijai Pratap Singh)
Member (J)